HIGH COURT OF TRIPURA, AGARTALA STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.06.2019

SI. No.	Category of cases (Family Court matters)	Pendency (As on 30.06.2019)
1	MAT App	39
2	FA	28
3	FAO	3
4	Criminal Revision Petition	15
Total		85

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.06.2019

SI. No	Name of the District	Number of cases pending
1	Family Court, Agartala	595
2	Additional Family Court, Agartala	614
3	Family Court, Udaipur	288
4	Family Court, Kailashahar	154
5	Family Court, Ambassa	27
Total		1678

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.06.2019

SI. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	39
3	South Tripura Judicial District	139
4	Unakoti Judicial District	0
5	North Tripura Judicial District	313
6	Sepahijala Judicial District	114
7	Khowai Judicial District	91
8	Dhalai Judicial District	77
	Total	774
	Total pendency in Tripura as or	n 30.06.2019
1	Family Courts	1678
2	District Courts other than the Family Courts	774
Grand Total		2452